

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are being made in Official exigency with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Sachin Kumar EC: 86891937	Desg: Peon Role: Orderly Posting: In the Vacant Court Previously presided over by Ms. Gita, Ld. MM-01 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shama Gupta, Ld. CMM Distt: North Rohini
2.	Moti Lal EC: 11566329/10630	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Deepika Singh, Ld. CMM Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Singh, Ld. SCJ-cum-RC Distt: North West Rohini
3.	Manish EC: 60244405	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Puneet Nagpal Ld. JSCC-cum-ASCJ-cum- GJ Distt: North West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Puneet Nagpal Ld. ARC-02 Distt: Central THC
4.	Anil Kumar EC : 90219	Desg: Peon Role: Orderly Posting: In the Vacant Court Previously presided over by Ms. Dhanashree Deka, Ld. ARC-02 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vasundhara Azad, Ld. ACJ-cum-CCJ- cum-ARC Distt: North East KKD
5.	Robe Singh EC: 90526	Desg: Peon. Role: Orderly Posting: In the Court Previously presided over by Ms. Pragati, Ld. ACJ-cum-CCJ-cum-ARC Distt : North East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pragati, Ld. MM-01 Distt : Central THC
6.	Pardeep EC: 38609444	Desg: Peon Role: Orderly Posting: In the Court Previously presided over by Sh. Ajay Narwal, Ld. MM-01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Narwal, Ld. MM-02 Distt: North Rohini

8

7.	Arvind S/o Sh. Udai Singh (Newly Appointed)	Desg: Peon Role: Orderly Posting: Previously Attached with Sh. Yashdeep Chahal, Ld. Addl. Coordinator, Delhi International Arbitration Centre, Hon'ble Delhi High Court (On Diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Yashdeep Chahal, Ld. MM-01 Distt: New Delhi PHC
----	---	--	--

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*GIRISH KATHPALIA*  
05:20 PM  
21.11.22  
(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 2070/87851-891/ADMIN-III/Central/P&T/2022

Dated, Delhi the 21 NOV 2022

Copy forwarded for information and necessary action to:-

1. The worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, Central/North-East/North/New Delhi/North-West Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, /North-East/North/New Delhi/North-West Delhi.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/North-East/North/New Delhi/North-West Delhi.
6. The Officers Concerned.
7. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
8. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
9. Dealing Officials, Accounts Branch, Central/North-East/North/New Delhi/North-West Delhi.
10. The Officers Concerned.
11. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
12. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*[Signature]*  
21/11/22  
Branch Incharge, Admin. Branch-III  
O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI